

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
[M/S. VINS MONOFIL PRIVATE LIMITED]

PARTICULARS		
1.	NAME OF CORPORATE PERSON	VINS MONOFIL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	24/06/1993
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Ministry of Corporate Affairs ROC Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01132TN1993PTC025310
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PALLAVILAI, EAST OF MELAPERUVILAI, ASARIPALLAM POST, NAGERCOIL, Tamil Nadu, India, 629201
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/03/2024
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	J. JOHN OHILVI 3/95A , East of Medical College Asaripallam, Nagercoil - 629201 Tamil Nadu. Email id : johnohilvi@yahoo.co.in PH : 9842134891 IBBI/IPA-002/IP-N00902/2019-20/12921
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27/04/2024

Notice is hereby given that the M/s.**Vins Monofil Private Limited** has commenced voluntary liquidation on 28/03/2024.

The stakeholders of M/s.**Vins Monofil Private Limited** are hereby called upon to submit a proof of their claims, on or before 27/04/2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Nagercoil

Date: 29/03/2024

sd/-
J. JOHN OHILVI
Liquidator

PUBLISHED IN THE INDIAN EXPRESS, DATED 31/03/2024